

**FORM B**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)  
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GEETAPURAM PORT SERVICES  
LIMITED

| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                            |
|---------|------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------|
| 1.      | Name of corporate debtor                                                           | Geetapuram Port Services Limited                                                                   |
| 2.      | Date of incorporation of corporate debtor                                          | 22/01/1999                                                                                         |
| 3.      | Authority under which corporate debtor is incorporated / registered                | Registrar of Companies -Mumbai                                                                     |
| 4.      | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U63012MH1999PLC117964                                                                              |
| 5.      | Address of the registered office and principal office (if any) of corporate debtor | Office No.219, Vardhaman Chambers, Sector 17, Plot No 84. Vashi , Navi Mumbai, Mumbai City 400705. |
| 6.      | Date of closure of Insolvency Resolution Process                                   | 27.02.2024                                                                                         |
| 7.      | Liquidation commencement date of corporate debtor                                  | 17.04.2024*                                                                                        |
| 8.      | Name and registration number of the insolvency professional acting as liquidator   | Girish Krishna Hingorani<br>RegNo: IBBI/IPA-002/IP-N00842/2019-2020/12695                          |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | 5C, Mehta Sadan, S H Parelkar Marg, Dadar, Mumbai 400028.<br>Email: girish2207@rediffmail.com      |
| 10.     | Address and e-mail to be used for correspondence with the liquidator               | 5C, Mehta Sadan, S H Parelkar Marg, Dadar, Mumbai 400028.<br>Email: ip.geetapuram@gmail.com        |
| 11.     | Last date for submission of claims                                                 | 22 <sup>nd</sup> May, 2024*                                                                        |

\*Note: The commencement of liquidation process was pronounced vide Order dated 17<sup>th</sup> April, 2024; however, the same was communicated through email to the Liquidator on 22<sup>nd</sup> April, 2024.

Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of the Geetapuram Port Services Limited on 17<sup>th</sup> April, 2024 of *passing of order of liquidation under section 33 of the Code.*

The stakeholders of Geetapuram Port Services Limited are hereby called upon to submit their claims with proof on or before 22<sup>nd</sup> May, 2024, to the liquidator at the address mentioned against item No.10.

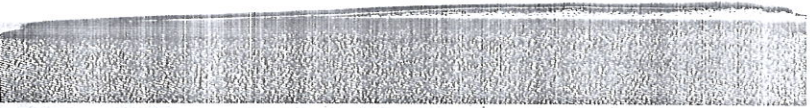
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties. Name and signature of

Liquidator : Girish Krishna Hingorani  
Date and place: : April 24, 2024, Mumbai



DATED:- 24-04-2024



| FORM B<br>PUBLIC ANNOUNCEMENT<br>(Regulation 12 of the Insolvency and Bankruptcy Board of India<br>(Liquidation Process) Regulations, 2016) |                                                                                    |                                                                                                   |
|---------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------|
| FOR THE ATTENTION OF THE STAKEHOLDERS OF<br>GEETAPURAM PORT SERVICES LIMITED                                                                |                                                                                    |                                                                                                   |
| Sr.No.                                                                                                                                      | PARTICULARS                                                                        | DETAILS                                                                                           |
| 1.                                                                                                                                          | Name of Corporate Debtor                                                           | Geetapuram Port Services Limited                                                                  |
| 2.                                                                                                                                          | Date of Incorporation of Corporate Debtor                                          | 22/01/1999                                                                                        |
| 3.                                                                                                                                          | Authority under which Corporate Debtor is incorporated/registered                  | Registrar of Companies -Mumbai                                                                    |
| 4.                                                                                                                                          | Corporate Identity No. / Limited Liability Identification No. of corporate debtor. | U63012MH1999PLC117964                                                                             |
| 5.                                                                                                                                          | Address of the registered office and principal office (if any) of corporate debtor | Office No.219, Vardhaman Chambers, Sector 17, Plot No 84, Vashi, Navi Mumbai, Mumbai City 400705. |
| 6.                                                                                                                                          | Date of closure of Insolvency Resolution Process                                   | 27.02.2024                                                                                        |
| 7.                                                                                                                                          | Liquidation commencement date of Corporate Debtor                                  | 17.04.2024*                                                                                       |
| 8.                                                                                                                                          | Name and Registration number of the Insolvency Professional acting as liquidator   | Girish Krishna Hingorani<br>Reg No:<br>IBBI/IPA-002/IP-N00842/2019-2020/12695                     |
| 9.                                                                                                                                          | Address and E-mail of the Liquidator, as registered with the Board                 | 5C, Mehta Sadan, S H Parekar Marg, Dadar, Mumbai 400028.<br>Email: girish2207@rediffmail.com      |
| 10.                                                                                                                                         | Address and E-mail to be used for correspondence with the Liquidator               | 5C, Mehta Sadan, S H Parekar Marg, Dadar, Mumbai 400028.<br>Email: ip.geetapuram@gmail.com        |
| 11.                                                                                                                                         | Last date for submission of claims                                                 | 22nd May, 2024*                                                                                   |

**\*Note :** The commencement of liquidation process was pronounced vide Order dated 17th April, 2024 ; however, the same was communicated through email to the Liquidator on 22nd April, 2024.

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The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

**Submission of false or misleading proof of claims shall attract penalties.**

**Name and signature of Liquidator : Girish Krishna Hingorani**

**Date and place : April 24, 2024, Mumbai**

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NAUKAL

MARATHI

DATE:- 24-04-2024

| फॉर्म बी<br>जाहीर उद्घोषणा<br>(भारतीय नादारी आणि दिवाळखोरी मंडळ (परिसमापन प्रक्रिया) विनियमन, २०१६ चे विनियमन १२) |                                                                                    |
|-------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------|
| गीतापुरम पोर्ट सर्विसेस लिमिटेडच्या<br>अणुधाराकडे लक्ष वेधण्याकरिता                                               |                                                                                    |
| क्र.सं.                                                                                                           | वर्णन                                                                              |
| १.                                                                                                                | कॉर्पोरेट ऋणकोचे नाव                                                               |
| २.                                                                                                                | कॉर्पोरेट ऋणकोच्या स्थापनेचा दिनांक                                                |
| ३.                                                                                                                | प्राधिकरण ज्या अंतर्गत कॉर्पोरेट ऋणकोची स्थापना/नोंदणीकरण झाले                     |
| ४.                                                                                                                | कॉर्पोरेट ऋणकोचा कॉर्पोरेट ओळख क्रमांक/मर्यादित दायित्व ओळख क्रमांक                |
| ५.                                                                                                                | कॉर्पोरेट ऋणकोच्या नोंदणीकृत कार्यालयाचा आणि प्रमुख कार्यालयाचा (जर असल्यास) पत्ता |
| ६.                                                                                                                | दिवाळखोरी ठराव प्रक्रिया पॉररामाप्तीचा दिनांक                                      |
| ७.                                                                                                                | कॉर्पोरेट ऋणकोचे परिसमापन सुरू होण्याचा दिनांक                                     |
| ८.                                                                                                                | परिसमापक म्हणून काम पाहणाऱ्या दिवाळखोरी व्यावसायिकाचे नाव आणि नोंदणीकरण पत्ता      |
| ९.                                                                                                                | मंडळाकडे नोंदणीकृत असलेला पॉररामापकचा पत्ता आणि ई-मेल                              |
| १०.                                                                                                               | परिसमापकासह पत्रव्यवहारमार्फत वापरावयाचा पत्ता आणि ई-मेल                           |
| ११.                                                                                                               | दावा सादर करण्याचा अंतिम दिनांक                                                    |

टीप: परिसमापन प्रक्रियेची सुरुवात दिनांक १७ एप्रिल, २०२४ रोजीच्या आदेशानुसार उद्घोषित करण्यात आली होती; तथापि, ती परिसमापकास ईमेलद्वारे दि. २२ एप्रिल, २०२४ रोजी कळविण्यात आली. याद्वारे सूचना देण्यात येते की, राष्ट्रीय कंपनी कायदा व्यावहारिकरण, मुंबई जंझपीठ यांनी संकेताच्या कलम २३ अन्वये परिसमापन आदेश पारित करून गीतापुरम पोर्ट सर्विसेस लिमिटेडचे परिसमापन दि. १७ एप्रिल, २०२४ रोजी सुरू करण्याचे आदेश दिले आहेत. गीतापुरम पोर्ट सर्विसेस लिमिटेडच्या अणुधाराकडच्या याद्वारे त्यांचे दावे दि. २२ मे, २०२४ रोजी किंवा त्यापूर्वी परिसमापकाकडे बाब क्र. १० सांगितलेल्या पत्रव्यवहार सादर करण्यास सांगण्यात येत आहे. वित्तीय धनको यांनी दाव्याबाबतचे त्यांचे पुरावे फक्त इलेक्ट्रॉनिक पद्धतीने सादर करावे. इतर सर्व धनको त्यांचे दाव्याबाबतचे पुरावे व्यक्तिशः, उपाहाद्वारे किंवा इलेक्ट्रॉनिक पद्धतीने सादर करू शकतात. दाव्याबाबतचे चुकीचे किंवा दिशाभूल करणारे दावे सादर केल्यास दंड ठोठावण्यात येईल. परिसमापकाचे नाव आणि स्वाक्षरी: गिरिश क्रिष्णा हिंगोरानी दिनांक आणि ठिकाण: दि. २४ एप्रिल, २०२४, मुंबई